STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29<sup>TH</sup> APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF <u>JULY</u>, 2022.

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Sr No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	-	-

	Form 2 List of cases in which e-Payment of Court fees was made during the month										
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)				
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-				
2.	Judge, Commercial Court, Shillong	East Khasi Hills		-	-	-	-				

	Form 3 List of cases in which Electronic Service of Process has taken place during the month										
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)				
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-				
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-				

	Form 4 List of total no. of cases randomly allocated during the month									
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)				
(1)	(2)	(3)	(4)	(5)	(6)	(7)				
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-				
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-				

Form 5
List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-			-	/-

Form 6	
Contested commercial cases dispos	ed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	_	_	-	-	-	-	-	-
2.	Judge, Commercial	East Khasi Hills	1)Commercial Arbitration No.18/2018	NEEPCO	Ld.Sr.Counsel Shri.V.K. Jindal Ms.E.Marwein	22.11.2018		05.07.2022	7	Contested	-	-	-

9	Court, Shillong		-Vrs- M/S OMIL JSC-JV & Anr.	Shri. S.Sarogi								
		2)Commercial Arbitration No.6/2019	NEEPCO -Vrs-	Ld.Sr.Counsel Shri.V.K.Jindal, Ms.E.Marwein	25.07.2019	-	13.07.2022	-	Contested	-	-	-
×			M/S Delta Mechons (Indis) Limited	Ld.Sr.Counsel Shri. K. Paul, Smt.B.Kharsoh- noh								

			Form Summary of Commercial C			
Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	1	0	0	1
2.	Judge, Commercial Court, Shillong	East Khasi Hills	85	2	4	83

Form 6(i): Mediation Data on Monthly Basis

		List of cases receive	ed for Pre-Institution Med	diation and Settlement ar	nd Settlement during the n	nonth
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 <sup>st</sup> day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pendin at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
•	Shillong Mediation Centre, Shillong.	41	2	NIL	8 Nos. (Non-starter)	Total=35 nos. (21 nos. of applications are in the pre-mediation stage and notices have been served and 14 nos. mediation is pending)